

Shri Badshah Gupta: May I know if we produce the full quantity of salt required for the country?

Shri Karmarkar: Yes, Sir, a little more.

Shri Punnoose: May I know the quantity of salt produced in India state-wise?

Shri Karmarkar: Regarding the total produced, I gave the figure last week. Regarding state-wise figures I want notice.

DISPLACED PERSONS IN YOL CAMP

*578. **Shri Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons in Yol Camp as on the 31st March, 1952;

(b) the number of inmates as on the 1st January, 1952; and

(c) how those, who have been moved from the camp between these two dates, have been rehabilitated and where?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 11,165.

(b) 13,659.

(c) 2,405 on land in Rajasthan, 58 in Premnagar Township at Dehra Dun and 31 left the Yol Camp of their own accord.

Shri Hukam Singh: Have any of these been sent to Bhopal as well?

Shri A. P. Jain: None of these but others.

Shri Hukam Singh: From which camp they were sent?

Shri A. P. Jain: They were sent from the Yol Camp to Bhopal.

Shri Hukam Singh: Is it a fact that when they reached the place they could not find water to drink even?

Shri A. P. Jain: All over Bhopal there is scarcity of water, but now arrangements are being made.

Shri Hukam Singh: Was the place first surveyed to see whether the people could get drinking water, let alone irrigation water?

Shri A. P. Jain: The whole of Bhopal has been surveyed but this year has been particularly exceptional. It was an extraordinary phenomenon that there was scarcity of water there.

Shri Hukam Singh: Where was this survey made which went to show that

drinking water could be made available?

Shri A. P. Jain: For a long time it was an inhabited area and there was water, but this year owing to a short fall of rain, there was no water.

Shri Hem Raj: May I know whether they are being treated on the same footing as the refugees coming from West Pakistan?

Shri A. P. Jain: Yes. They are being treated on the same footing.

Shri Hem Raj: May I know whether their claims will be registered on the same basis?

Mr. Speaker: Order, order.

Shri A. P. Jain: The question of the registration of these claims does not arise because their properties have now become evacuee properties on either side.

MACHINE TOOLS (IMPORT)

*579. **Shri Hukam Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the value of Machine Tools (non-capital goods) imported by Established Importers and Actual Users (separately) during the year 1951-52; and

(b) the number of cases wherein licences to Actual Users were refused?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Separate figures for Established Importers and Actual Users are not available. Total value of certain Machine Tools, imported during the year 1951-52 was 179.48 lakhs.

(b) The total number of applications refused is 59. Separate figures in respect of Actual Users are not available. I should also like to add that the machine tools referred to in part (a) of the question are drilling, grinding, milling, planing and shaping machines and lathes.

Shri Hukam Singh: Were there any reasons why quotas for the actual users were refused?

Shri Karmarkar: The principal ground on which normally the applications for machine tools are refused is that similar types of machine tools could be supplied by Indian factories. Otherwise normally we pass on all applications for acceptance.

Shri Hukam Singh: Were quotas issued on the merits of each application or was there any quota system

involved and they were given according to that system?

Shri Karmarkar: With regard to importers that is the practice followed but regarding actual users we issue the quota on the merits of each application.

Shri Hukam Singh: Were the new comers also considered for this commodity?

Shri Karmarkar: No, Sir.

Shri Velayudhan: May I know whether the licenses are issued separately for the actual users apart from the established shippers?

Shri Karmarkar: Separate licenses are issued for each of them.

Shri Velayudhan: Then why this difficulty?

Mr. Speaker: Order, order, let us not argue the point.

Shri Jhunjhunwala: Are any qualifications prescribed which would entitle the actual users to get the licenses?

Shri Karmarkar: Actual users are those who are considered actually to use the thing. That is about all the limitation.

Shri Jhunjhunwala: Is there any condition imposed on actual users that such of those who employ 50 labourers would be regarded as actual users and they alone would be recommended?

Shri Karmarkar: My hon. friend obviously is referring to the future licensing system by which an actual user in order to qualify as such ought to have 50 labourers in his factory or concern.

Shri Jhunjhunwala: This was not the case before?

Shri Karmarkar: It was not before obviously.

Mr. Speaker: We will go to the next question.

PAKISTANI MUSLIMS ENTERING INDIA

*580. **Shri B. K. Das:** Will the Minister of Rehabilitation be pleased to state:

(a) whether infiltration of Pakistani Muslims into India has been reported during recent months;

(b) if so, whether their number has been ascertained;

(c) how many of them have been arrested; and

(d) what has been found to be the motive of their entry into India?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) It has not been possible to ascertain the actual number.

(c) About 700 persons have been arrested.

(d) The motive behind the infiltration is mainly to return to India for permanent resettlement. In a number of cases however, the motive is reported to be espionage, cattle lifting, smuggling, and disposal of property.

Shri B. K. Das: Did all these persons evade the permits that are being issued by the Pakistan Government?

Shri A. P. Jain: Permits to India are issued by the Indian authorities and everyone of these persons have evaded the permit system.

Shri B. K. Das: To which provinces have they generally come?

Shri A. P. Jain: The provinces to which they have infiltrated are Rajasthan, Bombay, U.P., Punjab, Kutch. The few provinces where they have not infiltrated are Manipur, Tripura, Bilaspur, Hyderabad, Travancore-Cochin, Ajmer, Orissa. In others the infiltration is in small numbers.

Shri B. K. Das: Has any action been taken against those who have given shelter to the people who have come with sinister motives?

Shri A. P. Jain: So far as I am aware, no action has been taken against them.

The Prime Minister (Shri Jawaharlal Nehru): Nor is it proposed to be taken. It is exceedingly improper to do that.

Shri B. Shiva Rao: Have any cases been brought to the notice of my hon. friend of infiltration through the Portuguese territory?

Shri A. P. Jain: Yes. There are reports that some infiltration has taken place through the Portuguese territory. There was also a report that they were going to establish a steamer service which may perhaps increase the infiltration, but we have no further information about it.

Shri Namblar: What steps do the Government propose to take if these arrested persons are prepared to live here peacefully and whether they will be released in that case?

Mr. Speaker: Order, order. This is a hypothetical question.